

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 326/TT/2023

Subject : Petition for the determination of transmission tariff from COD to 31.3.2024 in respect of 19 assets under “Reliable Communication Scheme under Central Sector for Southern Region”.

Date of Hearing : **30.9.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited and 12 Others

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

Since the order in the matter, which was reserved on 27.2.2024, could not be issued before a Member of the Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2. The Petitioner’s representative submitted that the pleadings had been completed in the matter, and arguments were heard and requested the Commission to issue an order based on the information available on the record.

3. Considering the submissions of the Petitioner’s representative, the Commission reserved the order in the matter.

By order of the Commission

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(T. D. Pant)
Joint Chief (Law)

